

**PROCEEDINGS OF HIGH COURT FOR THE STATE OF TELANGANA**

**Sub: ESTABLISHMENT – HIGH COURT FOR THE STATE OF TELANGANA** – Repatriation of Sri V.Ramesh, working as Secretary, High Court Legal Services Committee, Hyderabad to the post of Joint Registrar, High Court for the State of Telangana and placing the Member Secretary, Telangana State Legal Services Authority, Hyderabad, ~~as~~ Full Additional Charge of Secretary, High Court Legal Service Committee – **Orders – Issued.**

**Read:** High Court's Proceedings ROC No.2888/2018-Estt.1., dated : 19-03-2018.

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**ORDER: R.O.C. No.182/2019-Estt.1., dated 03.01.2019.**

The Hon'ble the Chief Justice is pleased to pass the following Order:-

Sri V.Ramesh, Joint Registrar, High Court for the State of Telangana, who is presently working as Secretary, High Court Legal Services Committee, Hyderabad on deputation basis, pursuant to the proceedings read above, is repatriated to High Court Services as Joint Registrar, with immediate effect. He shall handover the charge to the Member Secretary, Telangana State Legal Services Authority, Hyderabad. The Member Secretary, Telangana State Legal Services Authority, Hyderabad will be in full additional charge of the post of Secretary, High Court Legal Services Committee, Hyderabad.

  
**REGISTRAR GENERAL**  
3.1.19.

To

The Officers – concerned

Copy to :

1. The Hon'ble Chairman, High Court Legal Services Committee, Hyderabad
2. The Prl. Secretary to the Hon'ble the Chief Justice  
(for placing before the Hon'ble Acting Chief Justice)
3. All the P.Ss to Hon'ble Judges (for placing before their Lordships)
4. The Member Secretary, Telangana State Legal Services Authority, Hyderabad.
5. All the Registrars, High Court for the State of Telangana.
6. All the Officers of High Court for the State of Telangana.
7. The Joint Registrar-cum-Drawing Officer, High Court for the State of Telangana.
8. All the Section Heads, High Court for the State of Telangana.
9. The Overseer, High Court for the State of Telangana
10. All the Unit Heads in the State of Telangana
11. The Chief Judges, City Civil Court and City Small Causes Court, Hyderabad
12. The Metropolitan Sessions Judges, Hyderabad
13. The Director, Judicial Academy, Secunderabad.
14. The Chairman, Administrative Tribunal, Hyderabad
15. The Chairman, Industrial Tribunals (I,II & Addl.), Hyderabad
16. The Special Judge for Economic Offences, Hyderabad
17. The Special Judge for Essential Commodities Act, Hyderabad
18. The Special Judge for Trial of CBI Cases, Hyderabad
19. The Special Sessions Judge for SCs & STs (POA) Act, 1989-cum-VI Metropolitan Sessions Judge, Secunderabad.

20. The Special Sessions Court for Trial of cases under SCs & STs (POA) Act, 1989-cum-Addl. District & Sessions Judges in the State.

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21. The Judge, Family Courts Hyderabad, Adilabad, Nalgonda, Mahabubnagar, Medak at Sangareddy, Secunderabad, Warangal.
22. The Chairman, Tribunal for Disciplinary Proceedings, Hyderabad.
23. The Chairman, Sales Tax Appellate Tribunal, Hyderabad.
24. The Presiding Officers, Labour Courts at Hyderabad, I, II & III, Warangal & Godavari Khani.
25. The Presiding Officer, State Transport Appellate Tribunal, Hyderabad
26. The Chairman, Co-operative Tribunal, Hyderabad
27. The Presiding Officer, Wakf Tribunal, City Civil Court Compound, Hyderabad.
28. The Secretary to Governor, for the state of Telangana
29. The Chief Secretary to Government, Government of Telangana, Hyderabad
30. The Secretary to Government, Law (L.A. & J - Home Courts) Dept., Government of Telangana, Hyderabad
31. The Secretary General, Supreme Court of India, New Delhi
32. The Registrar Generals of All High Courts in India
33. The Registrar, Railway Claims Tribunal, Hyderabad
34. The Registrar, A.P. Lokayukta, Hyderabad
35. The Registrar, State Consumers Redressal Forum, Hyderabad
36. The Secretary, Bar Council of Telalngana, Hyderabad
37. The Accountant General, Hyderabad
38. The Advocate.General, Andhra Pradesh, Hyderabad.
39. The Advocate General, Telangana, Hyderabad
40. The Public Prosecutors, High Court for the State of Telangana
41. The Administrative Officer, Government Pleaders Office, Hyderabad
42. The Administrator General & Official Trustee at High Court Buildings, Hyderabad
43. The Member Secretary, Telangana State Legal Services Authority, Hyderabad
44. The Secretary, Telangana High Court Legal Services Committee, Hyderabad
45. The Registrar, Income Tax Appellate Tribunal, Hyderabad
46. The Director of Prosecutions, Hyderabad
47. The Presiding Officer, Court of the Special Judge for trial of Embezzlement of Funds in Social Welfare Department, Nampally, Hyderabad.
48. The Commissioner of Printing Stationery & Stores Purchase, Government Central Press, Chanchalguda, Hyderabad ( For Publication in Official Gazette)
49. The President, Judicial Officers' Association, High Court of Judicature at Hyderabad.
50. The Secretary, Section Officers' Association, High Court.
51. The President, High Court Service Association, High Court
52. The President, High Court Telangana Employees Association, High Court
53. The President, Court Masters and Personal Secretaries to the Hon'ble Judges' Association, High Court
54. The Secretary, State Judicial Employees Association, Criminal Courts Compound, Red Hills, Nampally, Hyderabad.
53. The President, High Court Advocates' Association, High Court
54. The Commissioner, Information & Public Relations, Hyderabad (with a request to make arrangement for publication of the notification in local dailies)
55. The Director, All India Radio, Public Gardens, Hyderabad
56. The Director, Doordarshan Kendra, Ramanthapur, Hyderabad.
57. The Editors, Eenadu, Deccan Chronicle, Sia-sat.

} With a request for making necessary announcement

} For publication in the respective News Papers

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